

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,  
SOUTH DISTRICT, SAKET COURTS COMPLEX, NEW DELHI

CORRIGENDUM

In partial modification of this office order no. Judl.II/F.102/South/Saket/2022/28185-28219 dated 22.09.2022, the name of Ms. Neha Nagar, CJ-02 mentioned in Table E i.e. Civil Courts {JSCC/ASCJ/ACJ/RC/ARC/CJs} may be read as Ms. Neetu Nagar, CJ-02.

Rest of the conditions mentioned in the aforesaid order remains the same.



(NAROTTAM KAUSHAL)

Principal District & Sessions Judge (South)  
Saket Courts Complex, New Delhi

No. Judl.II/F.102/South/Saket/2022/ 28220-28236 New Delhi, Dated: 22/09/2022

Copy forwarded for information & necessary action to:

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Officers concerned.
3. The Officer In-Charge, Computer Branch (South), Saket Court, New Delhi.
4. The Chief Prosecutors (South), Saket Courts, New Delhi.
5. The Secretary, Bar Association, Saket Courts, New Delhi.
6. The In-charge, Filing Section, Saket Courts, New Delhi.
7. The In-Charge, Facilitation Centre, Saket Courts, New Delhi.
8. The In-Charge, Lock-up, Saket Courts, New Delhi.
9. The Website Committee, Tis Hazari Court, Delhi.
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11. Notice Board (through Caretaker)
12. For uploading on LAYERS
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Principal District & Sessions Judge (South)  
Saket Courts Complex, New Delhi

